

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 2238/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Kamrup, Amingaon

Dated Guwahati, the 10th March, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJKA/1678/2023 dated 22.02.2023

Sir,

With reference to the above, I am directed to inform you that Smti Jinti Panging, Judicial Magistrate First Class, Hajo, Kamrup has been granted permission to avail Leave Travel Concession (LTC) for the block period of 2022-2025, **w.e.f 13.04.2023 to 18.04.2023** to visit Jammu & Kashmir via Delhi, along with her daughter and mother, by the shortest possible route, as per existing Rules.

Smti Panging may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 2239-2242/A.
Copy to:-

Dated 10/03/23

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Jinti Panging, Judicial Magistrate First Class, Hajo, Kamrup with reference to her letter dated 20.02.2023.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)